

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 6
CA(CAA)-28(PB)/2019

IN THE MATTER OF:

Midland Services Ltd. and Amanaya
and Ventures Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 25.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner: -

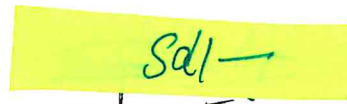
ORDER

Due to paucity of time matter could not be taken up.

List on 13.03.2019.



(S.K MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

25.02.2019
Ritu Sharma